

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMPEE SUGARS AND CHEMICALS LIMITED Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 12-02-2023; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	1656957	0	1656957	0	0	0	NA
2	Liquidation costs incurred till date	0	927127	0	927127	0	0	0	NA
3	Secured financial creditors	6	26856557571	6	25918375195	0	938182376	0	Annexure 3
4	Unsecured financial creditors	1	4488709765	1	1403650000	0	3085059765	0	Annexure 4
5	Operational creditors (Workmen)	133	60103313	123	14020804	0	46082509	0	Annexure 5
6	Operational creditors (Employees)	82	27847785	49	6511141	0	21336644	0	Annexure 6
7	Operational creditors (Government Dues)	8	364482153	8	349005015	0	15477138	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	1546744052	8	693248568	0	853495484	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		243	33347028723	195	28387394807	0	4959633916	0	